## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

## ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.12.2017.

## PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or<br>C.A. No. | T.P. No. | Purpose   | Section | Name of the Parties<br>M/s. / Mr.                         |
|-------------------------|----------|---|---------|---|
| CP 90/15                | TP 14/17 | For<br>compliance<br>of office<br>objections<br>raised by<br>Registry | 433     | PPG Asian Paints Pvt. Ltd. Vs Metal<br>Closures Pvt. Ltd. |

| SL.<br>NO. | NAME (IN CAPITAL)<br>& PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |  |
|------------|-------------------------------------|------------------------|-----------|--|
| .  <       | C SUDARSHAN                         | Petitroner             | Kc flan   |  |
| 2.         | K. N. VASUKI                        | Applicant              | . / .     |  |
|            | Advocation                          | <u>ORDER</u>           | le rellar |  |

Counsel for Petitioner is present. He reported that, he has complied the objections raised by the registry and that, he has already filed memo alongwith annexure in the registry. Registry to verify and put up a note whether petitioner has complied all the objections raised by the registry. List it on 09/01/2018.

Member (T)

Member (J)